been drawn to the recommendations of the Conference of about 140 scientists, technologists and educationists held in Delhi in November, 1970;

(b) whether any action has been taken thereon; and

(c) if so, the details thereof?

THE PRIME MINISTER/प्रधान मन्त्री (SHRIMATI INDIRA GANDHI): (a) to (c) The recommendations made by the Conference of Scientists, Technologists and Educationists held in Delhi in November, 1970 have been considered by the Committee on Science and Technology recently. The views/ suggestions of the COST thereon will be examined by Government shortly.

SETTING UP OF URANIUM PROCESSING PLANT BY

235. SHRI D. D. PURI : Will the PRIME MINISTER AND MINISTER OF ATOMIC ENERGY/प्रधान मन्त्री और परमाणु ऊर्जा मन्त्री be pleased to state :

(a) whether Government have any informatiyn about the indigenous pilot uranium processing plant set up by Pakistan at Lahore;

(b) whether Government are aware of the source from where PAKISTAN is getting raw material for this plant ; and

(c) the possible use to which Pakistan is likely to put refined uranium produced in this plant?

THE PRIME MINISTER AND MINIS-TER OF ATOMIC ENERGY/प्रधान मन्त्री और परमाणु ऊर्जा मन्त्री (SHRIMATI INDIRA GANDHI): (a) and (b) According to press reports, Radio Pakistan has announced that a Pilot Uranium Processing Plant in the private sector capable of treating 453 kgs of ore per day has begun operation in Labore. It has been designed and built entirely by Pakistani Engineers and Scientists and will be processing uranium ore found at Dera-Ghazi-Khan to get practical experience for the installation of large plants.

(c) We have no information.

Atomic Power Plant in States

236. SARDAR GURCHARAN SINGH TOHRA : SHRI B. V. ABDULLA KOYA : SHRI K. CHANDRASEKHARAN : SHRI S. A. KHAJA MOHIDEEN : SHRI SWAI SINGH SISODIA :

Will the PRIME MINISTER AND MI-NISTER OF ATOMIC ENERGY/प्रधान मन्त्री और परमाणु ऊर्जा मन्त्री be pleased to state :

(a) whether Government propose to set up additional atomic power plants in the country and if so, the details thereof;

(b) whether some State Governments have recently requested the Union Government to set up Atomic Power Plants in their respective States;

(c) if so, the names of the States who have made such requests; and

 $\left( d\right) \,$  the reaction of the Union Government thereto.

THE PRIME MINISTER AND MINIS-TER OF ATOMIC ENERGY/प्रधान मन्त्री और परमाणु ऊर्जा मन्त्री (SHRIMATI INDIRA GANDHI): (a) The Profile for development of atomic energy prepared by the Atomic Energy Commission envisages the establishment of an additional 1700 MWe installed nuclear capacity by 1980.

(b) and (c) Yes, Sir, such requests have been received in the last few months from Andhra Pradesh, Gujarat, Punjab and Uttar Pradesh.

(d) A Site Selection Committee has been appointed to select suitable sites for establishment of new atomic power stations in the Northern, Western and Southern Electricity Regions.

237. [Transferred to the 4th June, 1971]

REMUNERATION TO RAVI SHANKAR

238. SHRI A. D. MANI : Will the Minister of INFORMATION AND BROAD-CASTING/सूचना और प्रसारण मन्त्री be pleased to state :

(a) what is the amount of remuneration

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[RAJYA SABHA]

paid to Shri Ravi Shankar for his broadcast on the All India Radio;

(b) what was the remuneration paid to him for similar broadcasts twenty years ago; and

(c) whether there is any proposal to revise the rates af payment of remuneratian to such artists with a view to encouraging artistic talent in the country ?

THE DEPUTY MINISTER IN THE MI-NISTRY OF INFORMATION AND BROAD-CASTING/सूचना और प्रसारण मंत्रालय में उपमंत्री (SHRI DHARAM BIR SINGH) : (a) Rs. 200.00. His fee per broadcast will be Rs. 250/w.c.f. 1-6-1971.

(b) Does not arise, ac he was then on the staff of All India Radio.

(c) Orders raising the rates of remuneration to casual artists have already been issued. The revised rates will be effective from June 1, 1971.

UNEMPLOYED SCIENTISTS

239. SHRI A. D. MANI : Will the Minister of SCIENCE AND TECHNOLOGY/ विज्ञान और प्रौद्योगिकी मन्त्री be pleased to state :

(a) the number of unemployed scientists who have registered their names in the Scientific Pool of Government as on the 1st January, 1971; and

(b) the steps taken by Government to provide employment to them ?

THE MINISTER IN CHARGE OF THE DEPARTMENT OF SCIENCE AND TECHNOLOGY/विज्ञान और प्रौद्योगि ही विभाग मन्त्री (SHRI C. SUBRAMANIAM) : (a) Registration of un-employed scientists, engineers and medical personnel is done in the National Register maintained by the C.S.I.R. The number of registrants on 1-1-1971 was 2,380. Enrolment in the National Register is voluntary and is different from the "Scientists' Pool" scheme which is designed to facilitate in particular the return of highly qualified Indian Scientists from abroad. The number of persons working in the Scientists' Pool on 1-1-1971 was 324.

(b) The various steps taken by the C.S I.R. to assist scientific and technical personnel in finding employment are as under :

1. A monthly "Technical Manpower Bulletin" is published giving particulars of persons who are available for employment. About 3,000 copies of the bulletin are distributed free to the various employing organisations to facilitate utilisation of such persons.

2. Suitable candidates are recommended in response to requirements notified to the CSIR by employers and recruiting bodies.

3. The CSIR also scrutinises advertisements appearing in important newspapers and makes recommendation of registrants with appropriate qualifications for consideration against these advertisements.

4. By temporary placement of qualified scientists, technologists,, engineers and doctors especially those returning from abroad in the Scientists' Pool.

Some of the steps taken for absorption of Pool Officers in regular appointments in research and other Institutions as well as in Public and Private Sector Industries are given in the Statement attached.

## STATEMENT

The absorption of the Pool Officers into regular employment depends upon :

(i) vacancies in the field of individual specialisation;

(ii) normal recruitment procedures ; and

(iii) personal preferences of the Scientists concerned.

The following steps have been taken for absorption of Pool Officers in regular appointments in research and other Institutions as well as in Public and Private Sector Industries :

(i) Supernumerary posts are created in Government Departments and Organisations to which temporary appointments can be made quickly from Scientists working and studying abroad, whenever suitable candidates are available;